

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216 – IA/825(AHM)2023  
ITEM No.217 – IA/1265(AHM)2023  
in  
**CP(IB)/298(AHM)2022**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Indian Bank (Erstwhile Allahabad bank)  
V/s  
Rajkamal Logistic Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 29/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

**IA/825(AHM)2023**

List for further consideration on 07.06.2024.

**IA/1265(AHM)2023**

None present for respondent. applicant is directed to issue notice upon respondents.

List for further consideration on 07.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**